

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 737**  
ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2019

**CONVERSION OF PUBLIC VEHICLES INTO E-VEHICLES**

737. SHRIMATI RANJANBEN BHATT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to convert public vehicles running on petrol and diesel into electric vehicles;
- (b) if so, whether the Government has taken any step in this regard so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) The Government had notified GSR 629(E) dated 24<sup>th</sup> June, 2016 for retro-fitment of hybrid electric system or electric kit to vehicles running on petrol and diesel and S.O. 1013(E) dated 15<sup>th</sup> April, 2015 specifying the type approval procedure of electric hybrid vehicles.

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